

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.No.68/2004 IN
O.A.NO.464/2003

this the 12th day of March, 2004

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Shri S. A. Singh, Member (A)

Shri Kanwar Pal Singh
S/o late Shri Kewal Ram, Aged about 59 years
R/o S-28, School Block, Shakarpur,
Delhi-110092.

...Applicant.
(By Advocate:Applicant in person)

Vs.

Mr. Anil Baijal,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.

... Respondent.

O R D E R (ORAL)

By Shri Shanker Raju

Applicant, who is present in person, seeks permission to withdraw the Contempt Petition. Accordingly, the Contempt Petition is dismissed as withdrawn. Notice is discharged.


(S.A. Singh)

Member (A)


(Shanker Raju)
Member (J)

/kdr/